

Name of the corporate debtor: TDT Copper Limited ; Date of commencement of CIRP: 16.10.2025 ; List of creditors as on: 13.07.2026

Sr. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda		2243489654.41	224,34,89,654.41	Financial Creditor	As per the claim form, all the securities mortgaged are sold by the Consortium. There are some machines with value of Rs. 33.60 Lakhs are kept at rental site at village Patuhera, Bawal, Rewari, Haryana. These is litigation in DRAT, New Delhi for these machines.		NO	52.66%					Nil
2	Bank of India		1,61,12,56,243.05	1,61,12,56,243.05	Financial Creditor	As per the claim form, the collateral property mortgaged with Bank was sold under the SARFAESI on 16.01.2024.		No	37.82%					Nil
3	Punjab National Bank		40,53,43,038.64	40,53,43,038.64	Financial Creditor	--		NO	9.52%					Nil
	TOTAL		4,26,00,88,936.10	4,26,00,88,936.10					100.00%					